

## BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

### FIFTH REPORT

(Presented on 11.9.1991)

The Business Advisory Committee held a sitting on Wednesday, the 11th September, 1991.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Voluntary Deposits (Immunities and Exemptions) Bill, 1991.<br>(Consideration and passing)                   | 2 Hours  |
| (2) The Code of Criminal Procedure (Amendment) Bill, 1991, as passed by Rajya Sabha.<br>(Consideration and passing) | 1 Hour   |
| (3) The Wild Life (Protection) Amendment Bill, 1991, as passed by Rajya Sabha.<br>(Consideration and passing)       | 1½ Hours   |
| (4) The Electricity Laws (Amendment) Bill, 1991.<br>(Consideration and passing)                                     | 1 Hour   |
| (5) The Cancellation of General Elections in Punjab Bill, 1991.<br>(Consideration and passing)                      | 3½ Hours<br>(May be discussed<br>alongwith General<br>Discussion on Punjab<br>Budget for 1991-92.) |

3. The Committee also recommend that further discussion under Rule 184 on BCCI affairs may be taken up on Saturday, the 14th September, 1991 and completed by 3 P.M. on that day.

4. The Committee further recommend that the International situation may be discussed on a Government Motion on Monday, the 16th September, 1991 from 3 P.M.

NEW DELHI;  
September 11, 1991  
Bhadra 20, 1913 (Saka)

SHIVRAJ V. PATIL,  
*Chairman,*  
Business Advisory Committee.